NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1356/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

2

Gujarat Urja Vikas Nigam Limited

V/s.

Nitesh Co-Generation Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Pratap Nimbalkon Advocate for F 1)

Ishita Advarie Advocate 16 Desai Z Di wanji

By consent by of both portes mouths adjurned to 11. 101.2013



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ORDER

-2-

C.P. No.1356/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. By the Order of the Bench by consent adjourned to **11.01.2018**.

Sd/-BHASKARA PANTULA MOHAN

Member (Judicial)

21.12.2017 aah Sd/-